

R.P(Crl.)No. 626 OF 2002  
IN THE SUPREME COURT OF INDIA

CRIMINAL APPELLATE JURISDICTION

REVIEW PETITION (CRL.) NO. 626 OF 2002@@  
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WITH@@  
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CRIMINAL MISCELLANEOUS PETITION NO.5258 OF 2002@@  
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IN@@  
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CRIMINAL APPEAL NO. 761 OF 2001@@  
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(Death Ref. No.1/01)

Dharmendra Singh @ Dharu Singh ..... Petitioner

Versus

State of Bihar ..... Respondent

With RP(Crl.)627/02 in Crl.A.761/01

O R D E R@@  
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.....L....I.....T.....T.....T.....T.....J

.SP2

These being review petitions, place these matters before the concerned Bench after summer vacation. We are told that the execution date has been set for 28th May, 2002, therefore, we stay the execution till further orders by the regular Bench.

.SP1

.....J.  
( N. SANTOSH HEGDE )

.....J.  
( S.N. VARIAVA )

NEW DELHI,  
MAY 24, 2002.

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DEATH CASE

SECTION II

LISTED AT THE RESIDENTIAL OFFICE OF HON.N.SANTOSH HEGDE,J.@@  
CC

RECORD OF PROCEEDINGS

REVIEW PETITION (CRL.)NO. 626 OF 2002@@  
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WITH

CRIMINAL MISC. PETITION NO.5258 OF 2002  
IN

CRIMINAL APPEAL NO. 761 OF 2001@@  
EE

(DEATH REF. NO.1/2001

DHARMENDRA SINGH @ DHARU SINGH ..... Petitioner

Versus

STATE OF BIHAR ..... Respondent

With

REVIEW PETITION (CRL.)NO.627/2002  
WITH CRIMINAL MISC.PETITION NO.5259/2002  
IN CRIMINAL APPEAL NO.761/2001(DEATH REF. NO.1/2001)  
(Appln. for stay of execution of death sentence)

Date : 24/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA

By Circulation

.....L.....I.....T.....T.....T.....T.....J

UPON perusing the papers, the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.  
.SP2

These being review petitions, place these matters before the concerned Bench after summer vacation. We are told that the execution date has been set for 28th May, 2002, therefore, we stay the execution till further orders by the regular Bench.

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(Pawan Kumar) (Prem Prakash)  
Court Master Court Master

(Copy of this order be forwarded to the concerned authorities forthwith.)

(Signed order is placed on the file)

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